

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(T) No. 532 of 2020**

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Raj Jaiswal --- --- Petitioner

Versus

The Union of India & Anr. --- --- Respondents

with  
**W.P.(T) No. 508 of 2020**

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Makers Casting Pvt. Ltd. --- --- Petitioner

Versus

The Union of India & Anr. --- --- Respondents

with  
**W.P.(T) No. 534 of 2020**

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Gyan Chand Jaiswal --- --- Petitioner

Versus

The Union of India & Anr. --- --- Respondents

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**CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh**  
**The Hon'ble Mrs. Justice Anubha Rawat Choudhary**

Through : Video Conferencing

For the Petitioners : Mr. Sumeet Gadodia, Adv.  
For the Respondent-Revenue : Mr. Ratnesh Kumar, Adv.

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**03/25.06.2020**      We have heard learned counsel for the petitioners Mr. Sumeet Gadodia and learned counsel for the respondent-Revenue Mr. Ratnesh Kumar. Arguments concluded. Order is reserved.

*(Aparesh Kumar Singh, J.)*

*(Anubha Rawat Choudhary, J.)*

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